

COURT-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 55 of 2014 &
I.A. No. 99 of 2014

Dated : 17th April, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Mr. Rakesh Nath, Technical Member

Talwandi Saho Power Ltd. ... Appellant(s)

Versus

Punjab State Electricity Regulatory Commission & Ors.
... Respondent(s)

Counsel for the Appellant(s) : Mr. Sujit Ghosh

Counsel for the Respondent(s): Mr. M.G. Ramachandran for R-2
Ms. Shikha Ohri for PSERC
Mr. Anand K. Ganesan
Ms. Swapna Seshadri

ORDER

Post the matter for hearing on **09.05.2014 at 12.30 p.m.**

(Rakesh Nath)
Technical Member
ts/js

(Justice M. Karpaga Vinayagam)
Chairperson